

been relaxed for these migrants. So far 5223 Pakistani nationals and 1481 Afghani have been granted Indian Citizenship during the period from 1.1.2003 to 20.11.2014. From the year 2011 online system of filing application for Citizenship has been introduced.

As on date, as per date available online; 672 applications from Afghanistan national and 1114 from Pakistan national are pending at different stage of processing for grant of Indian Citizenship.

Transfer of mandals under the Andhra Pradesh Reorganisation Act, 2014

*153. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has initiated any action on the Ordinance for transfer of certain mandals from Khammam district to East Godavari and West Godavari districts for facilitating Polavaram Project and other issues as provided in the Andhra Pradesh Reorganisation Act, 2014 and also as was assured by the then Prime Minister on the floor of the Rajya Sabha on the 20th February, 2014 during the passage of the Bill; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) and (b) An ordinance, for transfer of certain mandals from Khammam district to East Godavari and West Godavari district for facilitating Polavaram Project and other issues was promulgated by the President and notified in the Gazzette as Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014 on 29th May, 2014. On the 11th July, the Replacement Bill giving effect to the amendment to section 3 of the Andhra Pradesh Reorganisation Act, 2014 with retrospective effect from the 29th May, 2014 was passed by the Lok Sabha. On the 14th July, it was also passed by the Rajya Sabha. The amendment received the assent of the President and was notified in the Gazzette on 18th July, 2014. This repealed the Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014.

Release of Foreign Trade Policy

*154. SHRI PRAMOD TIWARI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) by when Government is likely to release the Foreign Trade Policy;

(b) the areas on which the proposed policy will have emphasis;

(c) whether any special attention has been paid on the export of processed food, if so, the details thereof; and